

**O.I.H.**

**GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA  
UNSTARRED QUESTION NO. 407  
ANSWERED ON 05/12/2023**

**ADARSH GRAM UNDER SAGY**

**407. SADHVI PRAGYA SINGH THAKUR:**

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) the manner and possibilities for carrying out development of Adarsh Gram under the Saansad Adarsh Gram Yojana (SAGY);**
- (b) whether under this Yojana in every Parliament Constituency each Member has to adopt one village respectively and if so, the details thereof;**
- (c) whether the development of such villages entirely depend upon the intent of the State Government and with no special powers and additional funds being given, the exercise of adopting a village merely remains a formality and if so, the details thereof; and**
- (d) whether guidelines have been issued by the Government in this regard and if so, the details thereof?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT  
(SADHVI NIRANJAN JYOTI)**

**(a) to (d) Saansad Adarsh Gram Yojana (SAGY) aims to create holistically developed model Gram Panchayats (GPs) across the country. Under the Yojana, each Members of Parliament had to identify and develop three Adarsh Grams during 2014-2019 and five such Adarsh Grams (one each year) during 2019-2024. The Gram Panchayats identified under SAGY prepare a Village Development Plan(VDP) through participatory process in Gram Sabha, which is a roadmap for the holistic development of the GPs. As per the SAGY Guidelines, the responsibility of implementing the SAGY rests with elected representatives of Panchayats and the functionaries of the**

**programmes' concerned at different levels. The District Collector is the nodal officer for implementing SAGY. Roles and responsibilities of different functionaries of SAGY have been described under the Chapter 10 of Guidelines (<https://saanjhi.gov.in/Guidelines.aspx>).**

**Further, the Ministry provided training on SAGY implementation process to the Gram Panchayat heads. The Ministry has prepared a compendium on SAGY containing supporting materials to help various stakeholders in the implementation of SAGY and distributed the same amongst the participants of the said training programmes. The Scheme Guidelines containing details of the scheme have been prepared in 14 languages and are available on the scheme portal, i.e., <https://saanjhi.gov.in/>.**

**The development of Gram Panchayats is envisaged through convergence and implementation of existing Government Schemes (Central & State) and other voluntary programmes under the leadership of Member of Parliament without allocating additional funds. SAGY guidelines envisage that SAGY should proactively tap and leverage the resources and the strengths of the private, voluntary and cooperative sectors. Amount of funds raised through various sources for the Saansad Adarsh Gram Yojana Gram Panchayats is not maintained centrally.**

**As on 30th November, 2023, there are total 2,51,946 number of activities planned under Village Development Plans under SAGY. Out of which total 2,09,113 number of activities are completed, which comes around 83% of such planned activities.**

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